

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. REVITAL REALITY PRIVATE LIMITED (IN CIRP)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Revital Reality Private Limited (In CIRP)
2.	Date of incorporation of corporate debtor	06.04.2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, (Delhi) under Companies Act, 1956/ 2013
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101DL2011PTC217124
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 1114, Hemkunt Chambers 89, Nehru Place, South Delhi, New Delhi, 110019 Site office: “Supertech Basera” Sector-79 & 79B, Tehsil Manesar, Gurugram, Haryana, 122001 Corporate Office: E Square, Plot No. C2, 21st to 25th floor, Sector 96, Noida, Uttar Pradesh-201303
6.	Insolvency commencement date in respect of corporate debtor	4 th June 2024, being the date of order passed by Hon’ble NCLT
7.	Estimated date of closure of insolvency resolution process	1 st December 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Gaurav Katiyar IBBI Reg. No. IBBI/IPA-001/IP-P00209/2017-2018/10409 (AFA valid till 05.11.2024)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	D-32, East of Kailash, New Delhi -110065 Email: cagauravkatiyar@gmail.com Website : www.gauravkatiyar.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	D-32, East of Kailash, New Delhi -110065 Email: revital.cirp@gmail.com
11.	Last date for submission of claims	18th June 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allotees under real estate project “ Supertech Basera ”
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<ol style="list-style-type: none">Mr. Deepak Kumar Goyal IBBI Registration no.: IBBI/IPA-001/IP-P-02490/2022-2023/14143Mr. Shaikh Nafis Anjum IBBI Registration no.: IBBI/IPA-003/IPA-ICAI-N-00211/2018-2019/12363Mr. Krit Narayan Mishra IBBI Registration no.: IBBI/IPA-001/IP-P00441/2017-18/10784 <p>(Profiles of aforementioned insolvency professional are available on www.ibbi.gov.in)</p>

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://ibbi.gov.in/home/downloads https://ibbi.gov.in/ips-register/registered-ips The Insolvency and Bankruptcy Board of India (IBBI) 7th Floor, Mayur Bhawan, Shankar Market, Connaught Circus, New Delhi -110001
-----	---	---

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Revital Reality Private Limited** on 4th June 2024.

The creditors of **M/s. Revital Reality Private Limited**, are hereby called upon to submit their claims with proof on or before 18th June 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Allottee under real estate project in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Place: New Delhi
Date: 05.06.2024

Gaurav Katiyar
(Interim Resolution Professional)
D-32, East of Kailash, New Delhi – 110065
IBBI Reg. no. : IBBI/IPA-001/IP-P00209/2017-18/10409
(AFA valid till 05.11.2024)